

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/240/2021
NAME OF THE COMPANY	Pradeep Kumar Sekar & Solar Semiconductor Energy Systems(India)Pvt Ltd
NAME OF THE PETITIONER(S)	Orix Leasing & Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Pradeep Kumar Sekar & Solar Semiconductor Energy Systems(India)Pvt Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mrs. Mano Ranjani for the Petitioner.

Ld. Counsel Mrs. JVL Bharati for the RP.

For filing RP report within 10 days and after service on the Respondent the objections/counter be filed within the next 10 days. **Matter is adjourned to 18.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)